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CRA-4793-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL

&

HON'BLE SHRI JUSTICE DEVNARAYAN MISHRA

ON THE 20th OF NOVEMBER, 2024CRIMINAL APPEAL No. 4793 of 2024*TEERATH CHAKRAVARTHY**Versus**THE STATE OF MADHYA PRADESH*

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Appearance:

Shri Mukesh Kumar Mishra - Advocate for the appellant.

Shri Manas Mani Verma - Public Prosecutor for the respondent-State.

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ORDER

Per. Justice Vivek Agarwal

It is informed by the Superintendent, Central Jail, Narsinghpur vide report dated 13.11.2024 that appellant Teerath S/o Ghudan Chakravarthi died on 13.06.2024 during treatment at Medical College, Jabalpur. Inquest report under Section 174, Cr.P.C. is enclosed along with the report.

In view of such facts, since sole appellant Teerath S/o Ghudan Chakravarthi has died, appeal stands abated and is dismissed as abated.

Documents are taken on record.

(VIVEK AGARWAL)
JUDGE

(DEVNARAYAN MISHRA)
JUDGE